

National Company Law Tribunal

Allahabad Bench

CP NO. 131/ND/2013

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 13.09.2017

NAME OF THE COMPANY: R.R. Sheetyrah Pvt. Ltd.

SECTION OF THE COMPANIES ACT: U/S 397/398 of Companies Act of 1956.

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	RAKESH K	Adv.	Rdsk	Rdsk
<u>2.</u>	Santosh Kr. Mishra	Adv.	Retitioner	Santosh

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It is stated that the matter is pending before the Hon'ble Supreme Court. Hence, at the request of counsel for both the parties, the matter is adjourned.

The matter be listed on 24<sup>th</sup> October, 2017.

— Sd —

Dated:13.09.2017

Shri H.P. Chaturvedi, Member (Judicial)

Typed by  
P.K.Jyoti